

(a) whether it is a fact that Government is considering a proposal to Shift Guru Gobind Singh Indraprastha University to the sub-city of Dwarka, Delhi from the next academic year; and

(b) if so, the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) and (b) Guru Gobind Singh Indraprastha University being a State University under the Government of National Capital Territory of Delhi, the Central Government cannot consider any proposal for shifting the university.

Self reliance in quality education

2664. DR. JANARDHAN WAGHMARE: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government is aware that Indian students go to the advanced countries like USA, UK, Canada and Australia for higher studies because our universities do not provide quality higher education;

(b) whether Government is also aware that Indian students in Australia and Canada are facing brutal racial attacks; and

(c) if so, whether Government would take steps towards self-reliance in quality education providing courses of studies in all branches of learning so that our students need not go abroad in greater number for higher education?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) There are no restrictions on cross-border students' mobility and such mobility can be owing to a variety of reasons such as affordability, access to bank loans, exposure to foreign societies, aptitude for particular branches of studies, inability to gain admission to top Indian institutions due to capacity limitation etc. Another reason could be the interest among students to join some of the universities in the world which have a long history of education and research spread over centuries.

(b) According to information provided by the Ministry of Overseas Indian Affairs, while some of the attacks on Indian nationals, including students, in Australia could have racial connotations, there has not been any racial attack on Indian students in Canada recently.

(c) Upgrading the quality of Indian higher educational institutions is a continuous process. A substantial increase in Plan allocation has been made in the XI Plan for the expansion of higher education, for setting up of institutions such as Central Universities in uncovered States, establishment of World Class Universities, Indian Institutes of Technology, Indian Institutes of Management, Indian Institutes of Science Education and Research, Indian Institutes of Information Technology and Schools for Planning and Architecture. Expansion of capacity of the existing

institutions, incentivizing State Governments for increasing State outlays on higher education, strengthening of science based research in universities, frequent updating of curricula, introduction of semester system, faculty improvement programme and other reforms are also being implemented in the XI Plan for improving the quality of higher educational institutions and course content.

Identification of fake institutions

2665. SHRI SYED AZEEZ PASHA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the number of fake universities and educational institutions both vocational and technical identified during the last three years and the current year, State-wise;
- (b) the details of action taken against such fake educational institutions;
- (c) the steps taken to check the further expansion of such fake universities and educational institutes; and
- (d) the steps taken to safeguard the interest of the students pursuing studies therein?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) The Central Government, through University Grants Commission (UGC) and All India Council for Technical Education (AICTE), keeps a watch over nefarious activities of the fake universities/institutions which run vocational and technical courses. During the last three years and the current year so far, the UGC has identified three fake universities/institutions (Vocational and Technical), two in Uttar Pradesh and one in Delhi. The AICTE, during this period, has identified 205 fake technical education institutions, out of which 76 are in Maharashtra, 24 in Delhi, 22 in Karnataka, 16 each in Tamil Nadu and Uttar Pradesh, 15 in West Bengal, 10 in Haryana, 9 in Chandigarh, 8 in Andhra Pradesh, 3 in Gujarat, 2 each in Punjab and Kerala and 1 each in Goa and Rajasthan.

(b) to (d) The name of such technical universities/institutions has been included in the list of the fake universities /institutions maintained by the UGC and the AICTE and also placed on their respective official websites for information to the students and general public. With a view to create awareness in this regard, wide publicity is given by the UGC and the AICTE every year through print / electronic media, as well as on their official websites, cautioning the students and parents not to take admission in such unapproved institutions. Show cause notices have been issued to these unapproved institutions advising them to seek approval of the competent body or close down such courses. The State / UT Governments have also been directed to take action under Indian Penal Code against these fake technical institutions. A legislative proposal to prevent, prohibit and punish unfair practices in technical and medical educational institutions and universities, including institution claiming to be recognized by the statutory authorities, where such institution is not Recognized under law, is also under consideration of the Government.